GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

STARRED QUESTION NO:234
ANSWERED ON:10.12.2012
FREE TRADE AGREEMENTS
Mahto Shri Baidyanath Prasad;Owaisi Shri Asaduddin

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of the countries with which India has entered into Free Trade Agreement (FTA) during the last three years and the current year;
- (b) whether the Government proposes to enter into new FTA or review the existing FTAs with other countries including the countries in the Association of South-East Asian Nations (ASEAN) region for enhanced cooperation and investment and boosting trade;
- (c) if so, the details thereof and the time likely to be taken to conclude the ongoing negotiations along with the details of the total trade carried on with these countries during the said period including the priority areas identified for the purpose;
- (d) whemer any assessment has been made by the Government regarding the impact of these FTAs on the services and investments along with the domestic industries and farmers and if so, the details thereof; and
- (e) whether the Government feels the need to amend several laws including making provision for tax relaxation to meet the requirements of the international trade agreements ratified by India and if so, the details thereof and the steps taken by the Government in this regard?

Answer

MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (el OF LOK SABHA STARRED QUESTION NO.234 FOR ANSWER ON 101' DECEMBER 2012 REGARDING 'FREE TRADE AGREEMENTS'

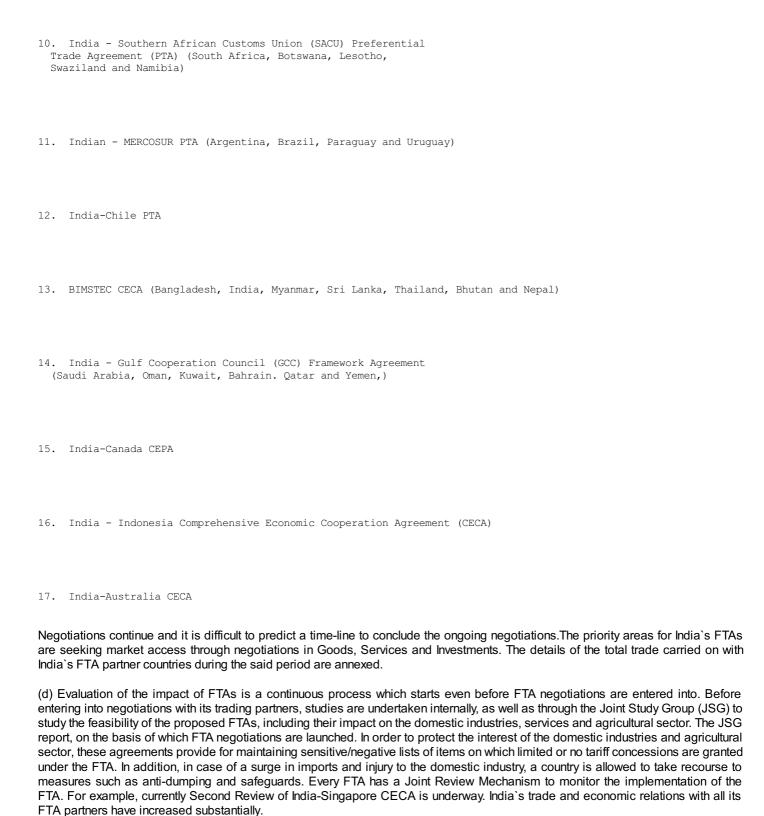
(a) The details of the countries with which India has entered into Free Trade Agreement (FTA) during the last three years and the current year are given below. No FTA has been signed during the current year.

```
s.No. Name of the Date of Date of implementation
Agreement Signing
```

```
1. India - ASEAN Trade 13.08.2009 1st January 2010 in respect of India in Goods Agreement and Malaysia, Singapore, Thailand.
(Brunei, Cambodia, 1st June 2010 in respect of India Indonesia, Laos, and Vietnam.
Malaysia, Myanmar, 1at September 2010 in respect
Philippines, of India and Myanmar.
Singapore, 1st October 2010 in respect of India Thailand and Indonesia.
and Vietnam) 1st November in respect of India and Brunei.
24 January 2011 in respect of India and Laos.
1st June 2011 in respect of India and the Philippines.
1st August, 2011 in respect of India and Cambodia.
```

9. India - Singapore CECA (Second Review)

3. India - Japan Comprehensive 16.02.2011 01.08.2011 Economic Partnership Agreement
4. India - Malaysia Comprehensive 18.02.2011 01.07. 2011 Economic Cooperation Agreement
(b) & (c) Yes, Madam. The Government is negotiating new FTAs / expansion of existing FTAs with the countries listed below:
s.No. Name of the Agreement and Partner Countries
1. India - EU Bilateral Trade and Investment Agreement (BTIA) (Austria, Belgium, Bulgaria, Cyprus, Czech Republic, Denmark, Estonia Finland, France, Germany, Greece, Hungary, Ireland, Italy, Latvia, Lithuania, Luxembourg, Malta, Netherlands, Poland, Portugal, Romania, Slovakia, Slovenia, Spain, Sweden, United Kingdom)
 India - ASEAN CECA- Services and Investment Agreement (Brunei, Cambodia, Indonesia, Laos, Malaysia, Myanmar, Philippines, Singapore, Thailand and Vietnam)
3. India-Sri Lanka CEPA
4. India - Thailand CECA
5. India - Mauritius CECPA
6. India - EFTA BTIA (Iceland. Norway, Liechtenstein and Switzerland)
7. India - New Zealand FTA/CECA
8. India â€" Israel FTA



(e) India observes all its international commitments and accordingly the customs tariffs are reduced as per the agreed Tariff

Liberalisation Programme under FTAs.